

(b) whether Government propose to separate the management of the Gurdwaras and hand over their management to the respective three States in view of the fact that now joint properties have been partitioned ;

(c) if not, the reasons therefor ; and

(d) whether the views of the Governments of Punjab, Haryana and Himachal Pradesh have been ascertained on this point and if so, their reaction thereto ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS, AND MINISTER OF STATE, DEPARTMENTS OF ELECTRONICS AND SCIENTIFIC AND INDUSTRIAL RESEARCH (SHRI K. C. PANT) : (a) to (c). Shiromani Gurdwara Prabandhak Committee became an inter-State Corporation on the reorganisation of the composite State of Punjab and under section 72 of the Punjab Reorganisation Act, 1966, it continues to function and operate in the areas of the composite State until other provision is made by law. The question as to how the Committee should function in the changed circumstances is being examined in consultation with the Governments concerned.

(d) While the Punjab Government are of the view that the Committee should continue to have the same jurisdiction as hitherto, the Governments of Haryana and Himachal Pradesh consider that it should cease to have jurisdiction in their territories.

Setting up of Co-operative Tea Factory at Palampur (Himachal Pradesh)

4811. SHRI HEM RAJ : Will the Minister of FOREIGN TRADE be pleased to refer to the reply given to Starred Question No. 231 on the 5th August, 1970 and state :

(a) whether the decision to set up a co-operative Tea Factory at Palampur in Himachal Pradesh has since been taken by the Tea Board and the consent of the Himachal Pradesh Government received therefor; and

(b) if so, when the loan and grant sanctioned for it ?

THE DEPUTY MINISTER IN THE MINISTRY OF FOREIGN TRADE (CHOWDHARY RAM SEWAK) : (a) and (b). The proposal to set up a co-operative tea factory at Palampur is under consideration.

Film Export Corporation

4812. SHRI BAL RAJ MADHOK : Will the Minister of FOREIGN TRADE be pleased to state :

(a) whether the employees of the Film Export Corporation have made a number of complaints against some of the top executive of the Corporation of a serious nature including moral turpitude ;

(b) whether Government have since made any enquiry into such complaints ;

(c) if not, whether Government propose to institute an enquiry into the affairs of the Film Export Corporation ; and

(d) if the reply to part (c) above be in the negative, the reasons therefor ?

THE DEPUTY MINISTER IN THE MINISTRY OF FOREIGN TRADE (CHOWDHARY RAM SEWAK) : (a) Government have not received any such complaint.

(b) to (d). Do not arise.

Setting up of a Banana Corporation

4813. SHRI D. N. PATODIA : Will the Minister of FOREIGN TRADE be pleased to state :

(a) whether Government have taken a decision to set up a Banana Corporation to regulate the export of bananas ;

(b) the quantum of export trade that is being handled by the private and public sectors for the export of bananas ; and